7

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	Hearing	433€ / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NAME (IN CAPITAL)

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SIGNATURE

NO. & PHONE NUMBER

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ORDER

Counsel for petitioner is present. She has filed memo for compliance. List it on 15/9/2017.

MEMBER(J)

MEMBER(T)